# GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

## LOK SABHA UNSTARRED QUESTION NO. 3144 TO BE ANSWERED ON 06.08.2018

**Employment-Oriented Education** 

#### **3144.** SHRIMATI PRATYUSHA RAJESHWARI SINGH:

#### Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has formulated any guidelines/rules regarding the employment-oriented education and fee to be charged to private technical education institution in the country and if so, the details thereof;
- (b) whether the Government has received reports/complaints regarding violation of the said guidelines/rules by these institutions during the last three years and the current year, State/UT-wise including Odisha; and
- (c) if so, the corrective follow-up action taken by the Government in this regard?

### ANSWER

#### MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

#### (DR. SATYA PAL SINGH)

(a) to (c): With an aim to align the industry requirements with the technical skill set of students, the All India Council for Technical Education (AICTE) has developed outcome based Model Curriculum for Under Graduate (UG) and Post Graduate (PG) Programme in Engineering. The Model Curriculum for Engineering revised the credit points from 180 to 160, facilitates students to opt for electives from their disciplines as well as cross disciplines, provides opportunity for students to take up induction programme & internship and includes non-credit course on value education for holistic development of the students. The focus of curriculum for PG Programme in Engineering is advanced study of specialization through core subjects, flexible and diverse program specific electives, open electives to widen skills, collaborating and interactive learning to ensure talent development.

AICTE is also implementing an action plan for enhancing the employability of students. The plan focuses on Induction training, Mandatory internships, Industry readiness and Promoting innovation/ start-ups for aligning the skills of students with industry requirement.

Further, the All India Council for Technical Education (AICTE) had constituted a Committee under a former Judge of Hon'ble Supreme Court to recommend the fee to be charged by private technical institutes in the country. The committee has recommended maximum limit of tuition and development fee to be charged by these institutions. These recommendations have been incorporated in AICTE Approval Process Handbook 2018-19. Further all the State/ UT Governments have been directed to comply with the recommendations of the Fee Committee. Accordingly, State/ Fee Regulatory Committees have been constituted to fix the limit of tuition and development fee to be charged by these institutions.